

**IN THE HIGH COURT OF PUNJAB AND HARYANA AT CHANDIGARH**

**Statement showing Category-wise Institution, Disposal and Pendency of main cases for the month of MARCH 2021**

Description of Cases	Opening Balance of the month	Total Institution during the month	Total Disposal during the month	Closing Balance of the month
<b>CIVIL CASES</b>				
Regular First Appeal	29207	135	120	29222
Execution First Appeal	44	0	1	43
Regular Second Appeal	51811	118	71	51858
Execution Second Appeal	395	6	2	399
First Appeal from Order (MACT)	44671	36	149	44558
First Appeal from Order (Misc)	7218	107	15	7310
First Appeal from Order (Matrimonial)	1913	7	8	1912
Second Appeal from Order	304	2	1	305
Civil Revision	14490	363	206	14647
Civil Writ Petition	79609	2666	1627	80648
Letters Patent Appeal	4201	107	45	4263
Election Petitions	26	0	0	26
Recreminatory	1	0	0	1
Application in Election Petition	29	0	1	28
Probate	4	0	0	4
Matrimonial Reference	0	0	0	0
Income Tax Cases	1	0	0	1
Income Tax Appeals	1134	1	24	1111
Sales Tax Reference	2	0	0	2
Sales Tax Cases	0	0	0	0
Sales Tax Appeal	21	0	0	21
Wealth Tax Cases	0	0	0	0
Wealth Tax Appeal	3	0	0	3
Gift Tax Cases	0	0	0	0
Gift Tax Appeal	11	0	0	11
Estate Duty Cases	0	0	0	0
Central Custom Excise Salt/ Custom Appeals	39	2	0	41
Central Excise Cases	0	0	0	0
Central Excise Act	74	0	0	74
Interest Tax Appeals	0	0	0	0
Vat Appeals	429	0	0	429
General Vat Reference	0	0	0	0
Vat Revisions	6	0	0	6

Vat Case	0	0	0	0
Central Excise Salt Reference/Gold Control Reference/Income Tax Reference/Wealth Tax Reference/Gift Tax Reference/Excise Duty Reference	36	0	0	36
Civil Reference	5	0	0	5
Civil Original	15	0	0	15
Civil Contempts	4884	295	100	5079
Contempt Appeal Civil Petition	18	0	0	18
Arbitration Cases	606	73	22	657
Execution Liquidation	0	0	0	0
Company Appeals	40	0	0	40
Company Petitions	244	0	0	244
X-Objection	1956	9	8	1957
Transfer Application	927	154	35	1046
Review Applications	531	52	61	522
Civil Suit - Original Side	1	0	0	1
<b>Total of Civil Cases</b>	<b>244906</b>	<b>4133</b>	<b>2496</b>	<b>246543</b>
<b>CRIMINAL CASES</b>				
Criminal Appeal - DB	13493	77	4	13566
Criminal Appeal - DB Acquital	1844	3	0	1847
Criminal Appeal - SB	45845	163	5	46003
Criminal Appeal - SB Acquital	979	2	0	981
Criminal Revision	15839	195	74	15960
Criminal Revision (Family)	1644	63	18	1689
Criminal Writ	1926	1159	1049	2036
Murder Reference	10	0	1	9
Contempt Appeals (Criminal)	119	1	0	120
Criminal Main Misc	48559	5016	3899	49676
Criminal-Complaint-OJ	0	0	0	0
Pet. U/s 378 (3&4)	10288	8	2	10294
Criminal Reference	3	0	0	3
PMLA-APPL	1	0	0	1
<b>Total of Criminal Cases</b>	<b>140550</b>	<b>6687</b>	<b>5052</b>	<b>142185</b>
<b>Total of Main Cases (Civil &amp; Criminal)</b>	<b>385456</b>	<b>10820</b>	<b>7548</b>	<b>388728</b>

Institution includes 15 cases of remand back and restored case.